

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
UNSTARRED QUESTION NO.4809

TO BE ANSWERED ON MONDAY, THE 23RD MARCH, 2020

CHAITRA 03, 1941-42 (SAKA)

Violation of PMLA and FEMA

4809. SHRI PRADYUT BORDOLOI:

Will the Minister of FINANCE be pleased to state:

- (a) the details and the number of persons or entities summoned and/or investigated for violating the Prevention of Money Laundering Act, 2002 (PMLA) and Foreign Exchange Management Act, 1999 (FEMA) during the last three years, year-wise and Act-wise;
- (b) the details of the value of financial crimes suspected and/or reported, penalties imposed, the value of attachment and property confiscated as proceeds of crime during the said period, year-wise; and
- (c) the details of all cases investigated, especially category of financial crime committed/suspected and the action taken during the said period, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

- (a) Number of persons or entities summoned and / or investigated for violating the Prevention of Money Laundering Act, 2002 (PMLA) and Foreign Exchange Management Act, 1999 (FEMA) during last three years, year-wise and act-wise is as under:-

Financial Year	No. of persons / entities summoned under PMLA	No. persons / entities summoned under FEMA
2017-18	7809	5251
2018-19	8729	6497
2019-20 (up to 29.02.2020)	8374	5359

- (b) The value of financial crimes suspected and/or reported, penalties imposed, the value of attachment and property confiscated as proceeds of crime during last three years is as under:-

Financial Year	FEMA			PMLA		
	No. of investigation initiated	Amount of penalty imposed (Rs. in Crores)	Amount of Confiscation (Rs. in Crores)	No. of investigation initiated	Amount of Provisional Attachment Orders issued (PAOs) (Rs. in Crores)	Amount of properties confiscated (Rs. in lakhs)
2017-18	3607	179	11.49	148	7432	0.85
2018-19	2659	1907	3.45	195	15490	391.88
2019-20 (till 29.02.2020)	3155	577	7.95	234	28519	52.7

- (c) Year-wise details of all cases investigated, specifically category of financial crime committed / suspected and the action taken for the last 03 years is as under:-

Financial Year	FEMA			PMLA		
	No. of investigation initiated	Show Cause Notices issued	Cases Adjudicated	No. of investigation initiated	No. of Provisional Attachment Orders issued (PAOs)	No. of Prosecution Complaint filed
2017-18	3607	791	868	148	196	96
2018-19	2659	844	759	195	163	198
2019-20 (till 29.02.2020)	3155	619	495	235	143	47
